

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) Yes.

(b) After receipt and consideration of the views of the State Governments on the report of the Committee, it is proposed to introduce a Bill seeking suitable amendments to the existing relevant provisions of the I.P.C.

Nitro-Phosphate Plant at Trombay

293. Shri P. Ramamurti;
 Shri A. K. Gopalan;
 Shri Baburno Patel;
 Shri Madhu Limaye;
 Shri Siddheshwar Prasad;
 Shri S. M. Joshi;
 Shri N. S. Sharma;
 Shri Sharda Nand;
 Shri Brij Bhushan Lal;
 Shri Ram Singh Ayarwal;

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Fertiliser Corporation of India have invited a German expert to examine the nitro-phosphate plant in its Trombay unit and make recommendations for improving its performance;

(b) if so, the reasons therefor;

(c) whether the foreign contractors have stated that the plant is permanently handicapped and that its performance would never be satisfactory, and

(d) if so, the action taken by Government to investigate into the matter and fix the responsibility for this state of affairs?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghuramaiah): (a) Yes.

(b) To examine the feasibility of upgrading the phosphatic content by the use of di-ammonium phosphate, triple-super phosphate or phosphoric acid so as to reach the rated capacity of the factory.

(c) The foreign contractor has agreed that it would not be possible to attain the rated capacity.

(d) The foreign contractor has expressed his willingness to explore methods for reaching the rated capacity by adopting alternative means. It has agreed to come to India for a technical discussion at the invitation of the Fertilizer Corporation of India. Meanwhile, the advice of a German Expert also has been obtained.

Sindri Fertilisers

294. Shri P. Ramamurti;
 Shri A. K. Gopalan;

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether there is a shortfall in the total production of Sindri Fertilisers;

(b) if so, the extent of the shortfall and the reasons therefor; and

(c) the steps taken to overcome the difficulties resulting in the shortfall?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghuramaiah): (a) Yes.

(b) As against the target of 53,500 tonnes of nitrogen in fertilizers, actual production was 90,068 tonnes, the shortfall thus being 3,432 tonnes. The shortfall was due to the additional sale of ammonia to the Indian Explosives Ltd., Gomia and the non-availability of proper quality of coking coals during the earlier parts of the year.

(c) Arrangements have been made with the Coal Controller for regular supplies of proper quality coking coals. Two lean gas producers have been commissioned in November, 1966. A naphtha gasification unit is being installed.